

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated Guwahati, the 18th February, 2021

NO. HC.VII-348(Pt.-I)/2012/1132/A : Shri Manash Baruah, Judge, Designated Court, Assam, Guwahati-cum-Faculty, Judicial Academy, Assam, Guwahati is nominated and deputed as "**Moderator**" for the second phase of State level training programme (ECT 002-2021) for Master Trainers on the topic "**Electronic Case Management Tools (ECMT) for the Advocates**" & "**Updated Features of CIS**" scheduled to be held on **20th February, 2021 (Saturday)** from **10.30 AM to 4.30 PM**.

NO.HC.VII-348(Pt.-I)/2012/1133/A: Following Judicial Officers are nominated and deputed as "**TOT Trainer**" for the second phase of State level training programme (ECT 002-2021) for Master Trainers on the topic "**Electronic Case Management Tools (ECMT) for the Advocates**" & "**Updated Features of CIS**" scheduled to be held on **20th February, 2021 (Saturday)** from **10.30 AM to 4.30 PM**.

1. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat, Assam
2. Shri Satyajit Karmakar, Addl. Chief Judicial Magistrate, Golaghat, Assam
3. Shri Atoka Achumi, Joint Registrar, Gauhati High Court, Kohima Bench, Nagaland
4. Shri Ajongba Imchen, Chief Judicial Magistrate, Longleng, Nagaland
5. Smti W.V. Patton, Chief Judicial Magistrate, Mokokchung, Nagaland

NO. HC.VII-348(Pt.-I)/2012/1134/A: Following Judicial Officers are nominated as "**Participants**" for attending the second phase of State level training programme (ECT 002-2021) for Master Trainers on the topic "**Electronic Case Management Tools (ECMT) for the Advocates**" & "**Updated Features of CIS**" scheduled to be held on **20th February, 2021 (Saturday)** from **10.30 AM to 4.30 PM**.

State of Assam		
Sl. No.	Name of the Judicial Officer	Designation
1.	Shri Jitu Moni Barman	Addl. District & Sess. Judge FTC, Darrang, Mangaldoi
2.	Shri Mahmud Hussain Barbhuiya	Counsellor, Family Court, Nalbari
3.	Shri Abhijeet Kumar Baruah,	Chief Judicial Magistrate, Dibrugarh
4.	Shri Nisanata Goswami	Joint Registrar, (Recruitment), Gauhati High Court, Guwahati

State of Nagaland		
Sl. No.	Name of the Judicial Officer	Designation
1.	Smt. Yarenjungla Longkumer	Principal District & Sessions Judge, Dimapur
2.	Shri Inalo Zhimomi	Principal District & Sessions Judge, Kohima
3.	Shri Victo Sema	District & Sessions Judge, Zunheboto
4.	Smt. Duvelu Vero	District & Sessions Judge, Wokha
5.	Smt. Khesheli Chishi	Principal Judge, Family Court, Dimapur
6.	Shri N. Longshithung Ezung	Member Secretary, NSLSA, Kohima
7.	Smt. Tucuno Vamuzo	Chief Judicial Magistrate, Longleng
8.	Smt. Somet Chumden Chang	Chief Judicial Magistrate, Peren
9.	Shri Nokshei Kano	Chief Judicial Magistrate, Kohima
10.	Shri Phuleto Yeptho	Chief Judicial Magistrate, Kiphire
11.	Smt. Seyielenuo Mezhi	Chief Judicial Magistrate, Mon
12.	Smt. Wokono Yhoshii	Civil Judge (Jr. Div)/ JMFC, Zunheboto
13.	Shri Boduve Peter Resu	Civil Judge (Jr. Div)/ JMFC, Dimapur
14.	Smt. Holika Sukhalu	Civil Judge (Jr. Div)/ JMFC, Longleng
15.	Shri Kumdilong Kessen	Civil Judge (Jr. Div)/ JMFC, Tuensang
16.	Smt. Julian	Civil Judge (Jr. Div)/ JMFC, Kohima
17.	Smt. Khrievono Seletsu	Civil Judge (Jr. Div)/ JMFC, Wokha
18.	Smt. Cheliam Khamniungan	Civil Judge (Jr. Div)/JMFC, Phek
State of Mizoram		
Sl. No.	Name of the Judicial Officer	Designation
1	Smt. Julie Lalrinzami	Chief Judicial Magistrate, Aizawl
State of Arunachal Pradesh		
Sl. No.	Name of the Judicial Officer	Designation
1	Shri Tailang Laji	Chief Judicial Magistrate -cum-Civil Judge, Roing, Lower Dibang Valley District

The above training will be conducted under the aegis of eCommittee, Hon'ble Supreme Court of India, as per the **schedule** enclosed herewith.

By order,
Sd/- R.A. Tapadar,
REGISTRAR (JUDICIAL & IT)

Memo No. HC.VII-348(Pt.-I)/2012/1135-1150(A)/A, Dated 18.02.2021

Copy forwarded for information and necessary action to:

1. Ms. R. Arulmozhiselvi, Member, (HR), eCommittee, Supreme Court of India, New-Delhi.
2. The Director, Judicial Academy, Assam. She is requested to do the needful for generating the video conference link for the online training and circulate the same to all concerned in coordination with the "**Moderator**" for the second phase of State level training programme (ECT 002-2021).
3. The Registrar (Vigilance/Admn.), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench/Aizawl Bench/Itanagar Bench ***(He/She is requested to inform the nominated officers accordingly)***
5. The Registrar-cum-Principal Secretary to Honb'le the Chief Justice, Gauhati High Court, Guwahati.
6. The concerned District and Sessions Judges. ***He/she is requested to inform the nominated Officers accordingly.***
7. Shri Manash Baruah, Judge, Designated Court, Assam, Guwahati-cum-Faculty, Judicial Academy, Assam.
8. Shri Jitu Moni Barman, Addl. District & Sess. Judge, FTC, Darrang, Mangaldoi.
9. Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari.
10. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat.
11. Shri Satyajit Karmakar, Addl. Chief Judicial Magistrate, Golaghat.
12. Shri Abhijeet Kr. Baruah, Chief Judicial Magistrate, Dibrugarh.
13. Shri Nisanta Goswami, Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
14. Smt. Yarenjungla Longkumer, Principal District & Sessions Judge, Dimapur
15. Shri Inalo Zhimomi, Principal District & Sessions Judge, Kohima
16. Shri Victo Sema, District & Sessions Judge, Zunheboto
17. Smt. Duvelu Vero, District & Sessions Judge, Wokha
18. Smt. Khesheli Chishi, Principal Judge, Family Court, Dimapur
19. Shri N. Longshithung Ezung, Member Secretary, NSLSA, Kohima
20. Smt. Tucuno Vamuzo, Chief Judicial Magistrate, Longleng
21. Smt. Somet Chumden Chang, Chief Judicial Magistrate, Peren
22. Shri Nokshei Kano, Chief Judicial Magistrate, Kohima
23. Shri Phuleto Yeptho, Chief Judicial Magistrate, Kiphire
24. Smt. Seyielenuo Mezhi, Chief Judicial Magistrate, Mon
25. Smt. Wokono Yhoshii, Civil Judge (Jr. Div)/ JMFC, Zunheboto

26. Shri Boduve Peter Resu, Civil Judge (Jr. Div)/ JMFC, Dimapur
27. Smt. Holika Sukhalu, Civil Judge (Jr. Div)/ JMFC, Longleng
28. Shri Kumdilong Kessen, Civil Judge (Jr. Div)/ JMFC, Tuensang
29. Smt. Julian, Civil Judge (Jr. Div)/ JMFC, Kohima
30. Smt. Khrievono Seletsu, Civil Judge (Jr. Div)/ JMFC, Wokha
31. Smt. Cheliam Khamniungan, Civil Judge (Jr. Div)/JMFC, Phek
32. Smt. Julie Lalrinzami, Chief Judicial Magistrate, Aizawl
33. Shri Tailang Laji, Chief Judicial Magistrate -cum-Civil Judge, Roing, Lower Dibang Valley District.

(They are requested to attend the training programme accordingly)

34. The Joint Registrar,(PM&P)-cum- CPC, Gauhati High Court, Guwahati.
35. The Chairman, Bar Council of Assam, Nagaland, Mizoram and Arunachal Pradesh.
36. The President/Secretary, Gauhati High Court Bar Association, Guwahati.
37. The President/Secretary, Gauhati High Court Lawyers' Association, Guwahati.
38. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati.
39. The Project Manager, Gauhati High Court, Guwahati. ***He is requested to upload the Notification in the office web site of the Gauhati High Court immediately.***
40. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talya Dar
18.02.21
REGISTRAR (JUDICIAL & IT)

ECT-002-2021-(2nd Phase) Online TG 1 Programme for Master Trainers .

20.02.2021 -10.30 AM to 04.30 PM

Electronic Case Management Tools (ECMT) for Advocates & Updated features of CIS.

Duration	Topic
10.30 AM to 10.35 AM	➤ Opening remarks
10.35 AM – 10.45 AM	➤ Overview of eCourts project <ul style="list-style-type: none">◆ Introduction about ecommittee◆ Role of Advocate as Game changer◆ Key take aways of this training◆ ecourts project getting Digital India Award 2020
10.45 AM to 11.05AM	➤ Electronic Case Management Tools for Advocates ➤ eCourts related Websites <ul style="list-style-type: none">◆ eCommittee website(https://ecommitteesci.gov.in/)◆ NJDG(https://njdg.ecourts.gov.in/njdgnew/index.php)◆ eCourts services (https://services.ecourts.gov.in/ecourtindia_v6/)◆ District Court Websites (https://districts.ecourts.gov.in/) ➤ How to get eCourts services 24 x 7 <ul style="list-style-type: none">◆ Causelist/Judgments/Orders/Case Status◆ Automatic receipt of SMS and eMail on Court listing,◆ SMS Push And Pull services◆ Benefits of registration of Advocates in Court CIS
11.05 AM - 11.25 AM	➤ eCourts services mobile app for Advocates <ul style="list-style-type: none">◆ Case Management:◆ Get Case status/causelist/orders

	<ul style="list-style-type: none"> ◆ My Cases/ Export and Import ◆ QR scan option and its utility for Advocates
11.25 A.M-11.40 A.M	➤ TEA BREAK
11.40 AM - 12.10 PM	<ul style="list-style-type: none"> ➤ Service Delivery in Court Complexes: <ul style="list-style-type: none"> ◆ eSewa Kendra ◆ Kiosks ◆ Digital display boards ➤ Other eServices: <ul style="list-style-type: none"> ◆ Online certified copies ◆ eGate pass
12.10 PM -12.40 PM	<ul style="list-style-type: none"> ➤ eFiling - the digital on line filing process <ul style="list-style-type: none"> ◆ Registration of Advocate in eFiling website. ◆ Steps to eFile a case. ◆ Advantages of eFiling ◆ Case portfolio management ◆ Know the case status any time
12.40 PM - 01.10 PM	<ul style="list-style-type: none"> ➤ Virtual courts ➤ ePayment of court fee, Fine, civil deposits. ➤ Nstep
1.10 PM to 1.45 PM	➤ Lunch Break
01.45 P.M.- 02.20 PM	<ul style="list-style-type: none"> ➤ Updated features of CIS 3.2-Appeal Filing <ul style="list-style-type: none"> ◆ Vertical integration of Lower Court Data ◆ Saves the data entry in appellate Court

02.20 PM – 02.55 PM	<ul style="list-style-type: none"> ➤ ICJS Interoperable Criminal Justice Delivery System <ul style="list-style-type: none"> ◆ Concept of ICJS ; ICJS Pillar ; ◆ ICJS speciality; ICJS features ; ◆ ICJS menu under CIS 3.2 ; ICJS Dash Board ◆ Consume FIR- Fetching FIR data from police station ◆ Consume Chargesheet- Fetching Charge sheet data-
02.55 PM-03.10 PM	TEA BREAK
03.10 PM - 03.30 PM	<ul style="list-style-type: none"> ➤ ECMT Tools for Commercial Courts under CIS ➤ Case Management Hearing/Pre Trial Conference Tool
03.30 PM -03.45 PM	<ul style="list-style-type: none"> ➤ How to appear in Video Conferencing ➤ How to scan the document and make PDF ➤ Making Accessible PDFs ➤ Uploading documents
03.45 PM -04.00 PM	<ul style="list-style-type: none"> ➤ Help desk for Advocates ➤ (if available in High court it can be informed) ➤ Help Manuals & Videos in Regional Languages
04.00 PM - 4.30 PM	<ul style="list-style-type: none"> ➤ Interaction & Feedbacks